

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

49. C.P.(CAA)/57(MB)2023
C.A.(CAA)/280(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SHRI KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON **16.06.2023**.

NAME OF THE PARTIES: SMARTCHEM TECHNOLOGIES LIMITED

SECTION : Sec 230-232 of the Companies Act 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on 28.07.2023.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)